

**Central Administrative Tribunal  
Principal Bench**

**OA No. 1460/2019**

New Delhi, this the 09<sup>th</sup> day of May, 2019

**Hon'ble Mr. Mohd. Jamshed, Member (A)**

Yejuvendra Singh,  
Aged about 29 years,  
S/o Late Sh. Dhruv Kumar Singh,  
R/o H. No. 572, Gali No. 4, Sai Nagar,  
Meetha Pur Extn., Badarpur,  
New Delhi – 110044.

...Applicant

(By Advocate: Ms. Priyanka Bhardwaj for Mr. M. K. Bhardwaj)

Vs.

1. Union of India,  
through its Secretary,  
Ministry of Urban Development & Poverty  
Alleviation,  
Nirman Bhawan, New Delhi.
2. The Director General,  
Central Public Works Department,  
Ministry of Urban Development & Poverty  
Alleviation,  
Nirman Bhawan, New Delhi.
3. The Superintending Engineer,  
Delhi Central Circle – IX,  
Central Public Works Department,  
Ministry of Urban Development & Poverty  
Alleviation,  
Room No. 127, 1<sup>st</sup> Floor, A-Wing,  
Pushpa Bhawan, New Delhi.

...Respondents

(By Advocate: Mr. Rajeev Kumar)

**ORDER (ORAL)****Mohd. Jamshed, Member (A):-**

The applicant has filed this O.A. for appointment on compassionate grounds. A representation dated 14.06.2017, was made by the applicant, but the same has not yet been considered and decided by the respondents.

2. Respondents are directed to consider and decide the representation of the applicant dated 14.06.2017, within a period of two months, from the date of receipt of certified copy of this order.
3. Accordingly, the OA is disposed of at the admission stage itself. There shall be no order as to costs.

**(Mohd. Jamshed)  
Member(A)**

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